However, Public Sector Oil Marketing Companies have not been able to purchase any bio-diesel at the identified purchase Centres so far, as the parties who have expressed interest are not willing to supply at the declared price. As such the bio-diesel programme has not yet taken off.

- (c) No, Sir.
- (d) Does not arise.

## NREGS wages in Orissa and Chhattisgarh

2894. SHRI SHREEGOPAL VYAS: SHRI RUDRA NARAYAN PANY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether rate of wages given in Chhattisgarh and Orissa under National Rural Employment Guarantee Scheme (NREGS) is as per All-India Consumer Price Index (CPI); and
  - (b) if not, the measures taken to correct this discrepancy?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Wages are paid to the NREGA workers in accordance with the wage rate as provided in Section 6 of the Act. Section 6(1) provides that Central Government may, by notification, specify the wage rate for the purposes of this Act provided that the wage rate notified by the Centre shall not be less than Rs. 60 per day.

Section 6(2) of NREGA provides that until such time as a wage rate is fixed by the Central Government in respect of any area in a State, the minimum wage fixed by the State Governments under Section 3 of the Minimum Wages Act, 1948 for agricultural labourers shall be the wage rate applicable to that area.

Central Government notified wage rate for NREGA workers under Section 6(1) of the Act on 1.1.2009 which taken into account the wage rate fixed by the respective State Governments under Section 3 of the Minimum Wages Act, 1948 for agricultural labourers. Prior to this date, wages were paid to the NREGA workers in accordance with Section 6(2) of NREG Act. Prevailing wage rate as notified by the Central Government under NREGA for Orissa is Rs. 70.00 and for Chhattisgarh is Rs.80.83.

## NREGS in Himachal Pradesh

2895. SHRI RAJNITI PRASAD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of amount allocated, till date, to Himachal Pradesh under the National Rural Employment Guarantee Scheme (NREGS), year-wise and district-wise/Panchayat-wise;
- (b) the total number of jobs created in the State under NREGS, district-wise/Panchayat-wise;

Original notice of the question was received in Hindi.